

Central Administrative Tribunal  
Principal Bench

CP No.387/2008  
OA No.1957/2004

*[Signature]*

New Delhi, this the 25<sup>th</sup> day of November, 2008

**Hon'ble Mr. Shanker Raju, Member (J)**  
**Hon'ble Dr. Ramesh Chandra Panda, Member (A)**

Smt. Sulochana Baskey  
Wd/o Late Binod Chourey  
DRM Office, New Delhi  
R/o S/32-171,  
Sonia Gandhi Camp  
Prahladpuri, New Delhi.

... Applicant.

(By Advocate : Mrs. Meenu Mainee)

Vs.

Union of India : through

1. Mr. Sri Prakash  
General Manager,  
Northern Railway  
Baroda House  
New Delhi.
2. Mr. A. K. Saxena  
Divisional Railway Manager,  
Northern Railway.

... Respondents.

(By Advocate : Shri Saba Rahman)

**: O R D E R (ORAL) :**

**Hon'ble Shri Shanker Raju, Member (J) :**

Order passed by the respondents on 7.11.2008 had offered the post of Ticket Collector to the applicant though subject to sub judice SLP.

2. In the above view of the matter, keeping the order on record, this CP stands disposed of. Notices issued to the respondents are hereby discharged.

*[Signature]*  
**(Dr. Ramesh Chandra Panda)**  
**Member (A)**

*[Signature]*  
**(Shanker Raju)**  
**Member (J)**

/pj/